

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 17 of 2014 & IA No. 271 of 2014, Appeal No. 18 of 2014 & IA 270 of 2014, Appeal No. 33 of 2014 & IA-51 of 2014, Appeal No. 328 of 2013 & IA-432 of 2013, Appeal No. 263 of 2013 & IAs-353 of 2013 & 269 of 2014 and Appeal No. 293 of 2013 & IA-390 of 2013 & 286 of 2014

Dated : 26th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Appeal No. 17 of 2014 & I.A. No. 271 of 2014

Maithan Alloys Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 18 of 2014 & IA No. 270 of 2014

Jai Balaji Industries Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 33 of 2014 & IA-51 of 2014

Impex Ferro Tech Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Appeal No. 328 of 2013 & IA-432 of 2013

Shyam Ferro Alloys Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Appeal No. 263 of 2013, IAs-353 of 2013 & 269 of 2014 and Appeal No. 293 of 2013 & IAs-390 of 2013 & 268 of 2014

Bhaskar Shrachi Alloys Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Counsel for the Respondent(s) : (In Appeal Nos. 328/13
263/13 & 293/13)
Mr. K.S. Dhingra for R-1
Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for R-2
(In A. Nos. 17/14, 18/14 & 33/14)
Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for R-2

ORDER

The appellants have filed I.A. Nos. 323 of 2014 in Appeal No. 33 of 2014 and I.A. No. 324 of 2014 in Appeal No. 328 of 2013. The I.As are allowed for impleadment of parties. Let the said parties be impleaded and learned counsel for the appellants are directed to make necessary amendment in the Memorandum of Appeal within seven days from today and thereafter notice of the amended Memorandum of Appeal be served on all the parties. Dasti service permitted.

Post the matter on **26th September, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member